

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:2493
ANSWERED ON:08.12.2006
SETTING UP OF POWER STATION AT DEHRIGHAT
Hasan Chaudhary Munawwar

Will the Minister of POWER be pleased to state:

- (a) whether any survey has been conducted to set up a Power Station at Dehrighat in Mau district of Uttar Pradesh;
- (b) if so, the details thereof;
- (c) whether the Government proposes to set up a Power Station at Dehrighat;
- (d) if so, the time by which the work on the projects is likely to be started; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : As per Electricity Act, 2003 enacted on 10.06.2003, the requirement of according Techno-economic clearance by Central Electricity Authority has been dispensed with for thermal generation. However, a generating company intending to set up a hydro-generating station has to prepare and submit the scheme to the Authority for concurrence involving a capital expenditure such sum as may be fixed by the Central Government from time to time by notification.

No proposal for setting up of power projects at Dehrighat in Mau District of Uttar Pradesh has been received in Central Electricity Authority.